

DIVISION BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/367(KB)2021
IA(I.B.C)/222(KB)2024,
IA(I.B.C)/1331(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS DADHEECH INFRASTRUCTURES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Parikshit Poddar, Adv.] For the Resolution Professional
Ms. Madhuja Barman, Adv.]

ORDER

1. Ld.Counsel for the RP present.
2. **IA(I.B.C)/222(KB)2024**- This IA is wrongly on board today, as the same was disposed of on **20/02/2024**.
3. **IA(I.B.C)/1331(KB)2023**- Respondent No.3 appears in person & seeks one weeks' time to file compliance affidavit in terms of order dated 05/02/2024.
4. At request, post this matter for consideration on **24/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**